

(c) whether it is a fact that there has been discrimination in providing financial help to aggrieved families on account of sacrifice by personnel belonging to Military or Para-military forces; and

(d) if so, the reasons for discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) The information is being collected and will be laid on the table of the House.

Prisoners killed in Tihar Jail

2468. SHRI KIRANMAY NANDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during last two years, a number of prisoners have been killed in Tihar Jail;

(b) if so, the reasons for internal security lapses in the Jail; and

(c) whether Jail administration has any proposal to prohibit the use of metallic spoon and forks inside the Jail which are being misused as weapons also?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) "Prisons" is a transferred subject under entry 4 of List II of Seventh Schedule of the Constitution, under the legislative competence of the Legislative Assembly of Delhi. The Director General (Prisons), Prison Headquarters, Government of NCT of Delhi has informed that six prisoners have been killed in the jail during the last two years. In all these cases, the victims were assaulted by the co-inmates. The DG (Prisons) has informed that necessary steps including strengthening of internal security management, weekly coordination meetings and regular sensitization of prison staff for breaking the nexus of criminal groups are taken up on a regular basis. Further, departmental action against the erring officials found negligent on duty are also initiated.

(c) The DG (Prisons) has reported that no metallic spoons or forks are being used in the Jail.

Criminals shot dead in police encounters

2469. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of criminals shot dead by police in encounters during the last three years;